

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 23.07.2019**

**NOTICE**

Take notice that the matters adjourned vide notice dated 19.07.2019 will be listed in the Court of Chairperson as indicated below:

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Original Date of Hearing</b>	<b>Next Date of Hearing</b>
<b>1.</b>	Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Vikram Bakshi & Ors.	19.07.2019	29.08.2019
<b>2.</b>	Contempt Case (AT)No. 12 of 2019 in Comp. App (AT) No. 220 of 2017	R.P. Khosla Vs. Rishi Sood (Adv) & Ors.	19.07.2019	29.08.2019
<b>3.</b>	Review Application No. 03 of 2019 in Comp. App. (AT) No. 168 of 2017	Sibi C. K. Vs. Vijaya Hospitality & Resorts &Ors.	19.07.2019	29.08.2019
<b>4.</b>	Review Application (AT) 06 of 2018 in TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016)	Jaiprakash Associates Limited Vs. Competition commission of India & Anr	19.07.2019	29.08.2019
<b>5.</b>	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	Jk cement limited vs. Competition commission of india & Anr.	19.07.2019	29.08.2019
<b>6.</b>	I.A. No. 2231 of 2019 in Comp. App. (AT) (Ins) No. 336 of 2017	Naveen Luthra Vs. Bell Finvest (India) Ltd. & Anr.	19.07.2019	31.07.2019
<b>7.</b>	I.A No. 2239 of 2019 in Comp. App. (AT) (Ins) No. 338 of 2019	Global Transnational Trading FZE Vs. Satish Kumar Gupta (RP) of Essar Steel India Ltd. & Ors.	19.07.2019	31.07.2019
<b>8.</b>	Comp. App. (AT) (Ins) No. 131 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Unimark Remedies Ltd (Through Resolution Professional) & Anr.	19.07.2019	30.07.2019

<b>9.</b>	Competition App. (AT) No. 11 of 2019	Samir Agrawal Vs. Competition Commission of India & Ors.	19.07.2019	23.08.2019
<b>10.</b>	Comp. App. (AT) (Ins) No. 568 of 2018	R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr	19.07.2019	30.07.2019
<b>11.</b>	Competition App. (AT) No. 17 of 2018	Matrimony.com Ltd. Vs. CCI &Ors. <b>With</b>	19.07.2019	23.08.2019
<b>12.</b>	Competition App. (AT) No. 18 of 2018	Google LLC. &Ors. Vs. CCI &Ors.	19.07.2019	23.08.2019
<b>13.</b>	Competition. App. (AT) No. 82 of 2018	Amit Mittal Vs DLF Ltd & Anr	19.07.2019	23.08.2019
<b>14.</b>	Competition Appeal (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association &Ors. Vs. CCI &Ors. <b>with</b>	19.07.2019	30.08.2019
<b>15.</b>	Competition Appeal (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M &Ors. <b>with</b>	19.07.2019	30.08.2019
<b>16.</b>	Competition Appeal (AT) No. 09 of 2018	Thrissur District Unit of AKCDA &Ors. Vs. CCI & Ors. <b>with</b>	19.07.2019	30.08.2019
<b>17.</b>	Competition Appeal (AT) No. 10 of 2018	Kasargod District Unit of AKCDA &Ors. Vs. CCI &Ors.	19.07.2019	30.08.2019

**By Order**

**-sd/-**

**Registrar**

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